

can be planted. But certainly the Board cannot take over work in Rajasthan where they cannot grow coconut.

SHRI MANUBHAI PATEL: I have paid about the coastal areas of Gujarat.

RAO BIRENDRA SINGH: Gujarat is one of the States included and there is also a provision for having a member from Gujarat. But to begin with, the work will be confined to the States where there is sufficient cultivation of coconut already.

MR. CHAIRMAN: Question No. 122. Nobody else wanted to ask any question on this.

Construction of a Stadium for Asian Games

*122. SHRI ARVIND GANESH KULKARNI : तः SHRI NARASINGHA PRASAD NANDA :

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the final contract for the construction of a Stadium for

ASIAD has been given and whether its capacity and its cost of construction has been assessed;

(b) what is the name of the firm of architects finally selected for this purpose and the other details in this regard;

(c) what steps Government have taken to ensure the completion of the Stadium in time; and

(d) what is the total amount to be spent by the Delhi Development Authority and the amount provided by the Centre to the Delhi Development Authority for making arrangements for the Asian Games in 1982?

THE MINISTER OF WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) Out of the three prize winning firms, M/s. Sharat Dass and Design Consortium was finally selected.

(c) All necessary steps have been taken.

(d) The DDA has reported as under:—

	Estimated cost	Grant by Central Govt.
1. Indoor Stadium	15.35 crores	6.00 crores
2. Olympic Village	18.64 crores	

SHRI ARVIND GANESH KULKARNI: My question is about the total amount to be spent by the Delhi Development Authority and the amount provided by the Centre, in reply to that he has stated, if I am correct, Rs. 18.64 crores and Rs. 6 crores respectively. Am I right, Mr. Minister?

है या नहीं बोलिए ।

(No reply)

The question was actually asked on the floor of the House by Shri Arvind Ganesh Kulkaroi.

Asiad was discussed in the last session also and, as Mr. Minister has stated, the prize-winning firm was given the contract. But which prize-winning firm? There were three committees. One committee was wherein the great Lieutenant Governor of Delhi, Mr. Jag Mohan was associated and a prize was given to somebody other than Jag Mohan

Das. Now, another committee was appointed because that award was not politically suitable. So, they wanted to oblige Mr. Das who has built some houses for politicians. So, I want to know whether the Minister still feels that the award to this architect is correct who has no experience. Secondly, I want to know whether the Asiad stadium which is being built in Delhi is a totally air-conditioned one and, if so, what is the power supply required and whether power supply has been completely assured by the electrical authorities in Delhi since we have got our experience that during the summer days power shedding on large scale takes place.

SHRI BHISHMA NARAIN SINGH: Sir, it is a fact that the second designer has been selected and actually there was a Board of Assessors for assessing these designs.

SHRI ARVIND GANESH KULKARNI: And Mr. Jag Mohan was associated.

SHRI BHISHMA NARAIN SINGH: Definitely. He is the Lieutenant Governor. If you want to know, I can read out the names of those who were on the Board of Assessors:

Chairman

Lieutenant Governor of Delhi

Members

Shri A. P. Kanvinde, Architect

Shri C. S- H. Jhabwala, Architect

Dr. O. P. Jain, Director, IIT

Administrator, NDMC

President IX Asian Games Organising Committee

Member.Secretary

Chief Architect, DDA

So, this was the Board. As a matter of fact, the first winner was not given only because of the reason that his design was so much complicated and sophisticated and we have to see the time constraint. This is a time-bound

programme and we have to complete the entire work of the stadium before June, 1982. So, keeping this thing in view, the second designer was selected. Actually, the Lieutenant Governor personally has no interest this way or that way. It is not a fact. Nobody has any interest. When the Board recommended, actually there was another Technical Committee also and they also recommended the second prize winner

MR. CHAIRMAN: Mr. Jain.

SHRI ARVIND GANESH KULKARNI: Sir, my second question.

MR. CHAIRMAN: I thought I have noted the second.

SHRI ARVIND GANESH KULKARNI: No, Sir.

MR. CHAIRMAN: But if my arithmetic is poor and yours is better, have another.

SHRI ARVIND GANESH KULKARNI: No, no. I have yet to ask the second question.

MR. CHAIRMAN: But I have got your second question.

SHRI ARVIND GANESH KULKARNI: No, Sir.

MR. CHAIRMAN: Yes. You took one-fourth of a minute first time and one-eighth of a minute last time. (*Interruptions.*)

SHRI ARVIND GANESH KULKARNI: If I ask in Hindi I would have taken 20 minutes.

हिन्दी में बहुत लम्बा चलता है, इंग्लिश में थोड़ा होता है ।

MR. CHAIRMAN: You can have your pleasure.

SHRI ARVIND GANESH KULKARNI: Sir, I want to know from the Minister, though in his sweet voice he tried . . .

MR. CHAIRMAN: That kills time-sweet voice.

SHRI ARVIND GANESH KULKARNI: But it is a fact that this award is a political award. Everybody feels like that. But, leave that aside. In the first question I asked as to what are the electrical requirements and whether an assurance has been got. I know that the ventilation system alone require two megawatts and the airconditioning system another four megawatts. Can Delhi afford to give you six megawatts of power and, secondly, have you ensured that this contractor and this architect will be able to, complete this job before 1982 which, I think, is impossible? Another colleague of yours, Mr. Kedar Pande, would have taken it up for beheading because . . .

MR. CHAIRMAN: This is not a question.

SHRI ARVIND GANESH KULKARNI: Not a question but I am asking the question now. Not beheading just now. It is Mr. Kedar Pande's job. My question is this. This contract may not be completed because I do not think steel and cement are available. Have you decided to import steel and cement and complete the job and are you responsible for completing the job?

SHRI BHISHMA NARAIN SINGH: Sir, hon. Member, Kulkarniji is a senior, parliamentarian, and he knows the art of putting supplementaries. This he knows very well. I have already said earlier that it is not a fact that the award was politically motivated or that the selection was made on any political consideration. I have already said that. It is not a fact.

So far as the supply of electricity is concerned, DESU has assured us that there would not be any difficulty in the supply of power and that sufficient power would be available for these Games. They have said it very clearly, and, therefore, there would not be any difficulty.

So far as the completion of the work is concerned, the chart is there. Up till now we are going accordingly. Up till now we did not have any problem,

and we see that there will be no difficulty. Actually there are so many stages. Committees have been set up to supervise the work, and therefore, there should not be any doubt at all.

SHRI ARVIND GANESH KULKARNI: You still believe in committees?

SHRI BHISHMA NARAIN SINGH: Yes. After all this is a democratic set-up. You have to believe in committees.

So, this is our expectation that in time according to the chart we will be able to complete the work.

श्री जे० के० जैन : मैं मंत्री महोदय से यह जानना चाहूंगा कि इस स्टेडियम के निर्माण के लिए क्या फारेन कण्ट्रीज से कुछ गिफ्ट्स रुपये के रूप में या, इन्विपमेंट के रूप में मिले हैं ?

श्री भीष्म नारायण सिंह : अध्यक्ष महोदय, श्री जैन जी का जो प्रश्न पूछने का आशय है, उसे मैं समझता हूँ। एशियन गेम्स के महत्व को देखते हुए, यह बात सही है कि एक बहुत ही आकर्षक और महत्वपूर्ण खेल यहां होगा और इसमें रुचि सिर्फ भारत की ही नहीं, दूसरे देशों की भी है और यह बात ठीक ही है कि कुवैत के अमीर ने इस खेल के लिए भारत सरकार को बारह करोड़ का गिफ्ट दिया है, यह बात सही है।

श्री प्रकाश मेहरोत्रा : माननीय मंत्री जी ने बतलाया कि पहले अवार्ड किसी एक आर्किटेक्ट को मिला था, लेकिन क्योंकि उसका डिजाइन कम्पलीकेटेड था, समय से पूरा नहीं हो सकता था, इसलिए असैसर कमेटी ने फैसला किया कि दूसरे आर्किटेक्ट को अवार्ड दिया जाए। तो मैं जानना चाहता हूँ कि जो पहला आर्किटेक्ट था, उसको क्या कोई और काम इस संबंध में दिया गया है और अगर दिया गया है, तो क्या दिया गया है और कितना दिया गया है ?

श्री भीष्म नारायण सिंह : इसके लिए तो आप अलग से सवाल करें ।

श्री सभापति : अलग से सवाल करें ।

MR. CHAIRMAN; Question No. 123. I am being very strict.

SHRI LAL K. ADVANI; A very simple question, Sir.

SHRI J. K. JAIN: The time has already expired, Sir.

SHRI LAL K. ADVANI: It would not be complicated, Sir. It would not pertain to any scandal.

MR. CHAIRMAN: I am charged with not finishing many questions. Question No. 123. (Interruptions).

SHRI MANUBHAI PATEL: You had initially taken five minutes when you explained regarding today's procedure for this.

SHRI JAGANNATHRAO JOSHI: You had taken five minutes originally.

MR. CHAIRMAN; Question No. 123. In seventeen minutes the second question is over.

•123. [The *Questioner (Shri Laxhan Singh)* was absent. For answer vide cols. 36—39 infra].

♦ 124. [The *Questioners (Shri R. M. Desai and Shri Satchidananda)* were absent. For answer vide cols. 39—41 infra.]

Central Schools in Semi-Urban and Rural Areas

*125 SHRI BAPURAOJI MAROT-
RAOJI DESHMUKH;

SHRI M. BASAVARAJU

Will the Minister of EDUCATION be pleased to state:

(a) whether Government propose to open Central Schools in semi-urban and rural areas in the country; and

(b) if so, the location of such schools, State-wise?

(b) if so, the location of such schools, State-wise?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) The Kendriya Vidyalayas are opened at those places where there is a concentration of Central Government employees, including Defence and para-military personnel, or where Central public sector undertakings or institutions of higher learning are located, irrespective of whether such places are in rural or urban areas. Therefore, locating the Vidyalayas specifically in rural or semi-urban areas does not arise. Locations for Kendriya Vidyalayas (Central schools) to be opened during an year are decided every year before the commencement of the academic session.

SHRI M. BASAVARAJU: Sir, it is a known fact that even after 33 years of our independence, educated boys and girls from rural areas are not found in IAS, IFS and other Central Services. So our young boys and girls in rural areas are deprived of the opportunity of taking part in the administration. In view of this, will the Government reconsider this question and take a decision to start Central Schools—in rural and semi-urban areas?

SHRI S. B. CHAVAN: If the sponsoring authority fulfils all the conditions and norms which have been laid down, there should be no difficulty, Sir.

SHRI M. BASAVARAJU: Thank you.

SHRI MANUBHAI PATEL; Sir, the Central Schools were opened on the recommendations of the Pay Commission for Central Government servants, army officials, etc. on transfer. They have become very popular and wherever they are, they have become very useful also. So it can be only in a place where a big number of Central Government officers, etc. are there. But, sir, is it not possible for the Central Schools to assist the neighbouring higher secondary schools, other State